

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

31. C.P. 3662/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2021**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd

V/s

Magikwand Media Pvt Ltd

SECTION 271 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing (VC).

Mr. Shiraj Khambete, counsel for the petitioner and Ms. Khushi Barfiwala,
counsel for the Corporate Debtor are present. List this matter on
16.03.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)